## Regarding pending payment of dues to employees of General Insurance Companies

SHRI ANIL YESHWANT DESAI (MUMBAI SOUTH-CENTRAL): Sir, I am raising this issue regarding long pending wages. It is a charter of demand which has been pending for more than five years regarding general insurance employees. General insurance companies like the GIC, the New India Assurance, the Oriental Insurance Company Limited, the United India Insurance Company, and National Insurance Company are public sector companies and they have been performing extremely well. Usually, public sector banks' charter takes place first. After that, the insurance industry is addressed. So, LIC is done. This time around, more than five years ago, LIC was paid. LIC was given their dues but general insurance companies? employees and unions demonstrated in different ways. They had talks with the management. They represented through their memorandums. I represented through memorandums of theirs. I represented to the Finance Ministry?s DFS. But nothing has been done. Since the performance was also good, the Government expected that two or three companies out of them would perform well. The Government had infused capital also. The results were good. I want to ask the Government to give reasons why the employees' rights have been withheld.

I am drawing the attention of the Government and, at the same time, this august House would also agree with me that whatever is due to the employees, their rights should be given. I hope the Government takes cognizance of this and expedites the wage revision of the employees.